

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings
and Transfers - ORDERS - ISSUED.**

ROC.NO.4986/2016-B.SPL.

NOTIFICATION NO.783-B.SPL.

DATED:27.07.2016.

READ:

High Court's Notification No.727-B.Spl., dated 05.07.2016.

**The High Court is pleased to order the following Postings and
Transfers:-**

I

Sri S.Sasidhar Reddy, X Addl. District and Sessions Judge, Tirupati, Chittoor District, who is deputed to work in High Court of Judicature at Hyderabad as Officer on Special Duty, is transferred and posted as Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam (post kept vacant)

- i) This cancels the posting of Sri S.Sasidhar Reddy, as Prl. Special Judge for CBI Cases, Visakhapatnam ordered in the High Court's Notification read above.
- ii) Sri S.Sasidhar Reddy, on his relief on cancellation of his deputation as Officer on Special Duty, shall immediately proceed to Tirupati and take charge of his regular post i.e., X Addl. District and Sessions Judge, Tirupati from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati.
- iii) Sri S.Sasidhar Reddy after taking charge as X Addl. District and Sessions Judge, Tirupati will immediately handover charge of the said post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge Tirupati. He shall take charge of his new post from IV Addl. District and Sessions Judge, Visakhapatnam.
- iv) The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge Tirupati, after taking charge of the post of X Addl. District and Sessions Judge, Tirupati, from Sri S.Sasidhar Reddy, will be in full additional charge of the said post, until further orders.

II

Sri T.Surya Rao, III Addl. District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam is transferred and posted as Prl. Special Judge for CBI Cases, Visakhapatnam (post kept vacant)

- i) Sri T.Surya Rao, will immediately handover charge of his post to the IV Addl. District and Sessions Judge, Visakhapatnam and shall take charge of his post from II Addl. Special Judge for CBI Cases, Visakhapatnam.
- ii) The IV Addl. District and Sessions Judge, Visakhapatnam will be in full additional charge of the post of III Addl. District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam, until further orders.

III

Smt. A.Gayathri Devi, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam is transferred and posted as I Addl. Special Judge for CBI Cases, Visakhapatnam (post kept vacant)

- i) Smt. A.Gayathri Devi, will immediately handover charge of her post to the Prl. District and Sessions Judge, Visakhapatnam and shall take charge of her post from II Addl. Special Judge for CBI Cases, Visakhapatnam.
- ii) The Prl. District and Sessions Judge, Visakhapatnam will be in full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam, until further orders.

NOTE: The copy of this order down loaded from the High Court's Web Site <http://thc.ap.nic.in> is valid for relieving and joining duty.


22-2-16
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad

4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member, Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Chittoor and Visakhapatnam
11. The I Addl. District and Sessions Judge, Chittoor and Visakhapatnam
12. The X Addl. District and Sessions Judge, Tirupati, Chittoor District
13. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
14. The III Addl. District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam
15. The IV Addl. District and Sessions Judge, Visakhapatnam
16. The Prl. Special Judge for CBI Cases, Visakhapatnam
17. The I Addl. Special Judge for CBI Cases, Visakhapatnam
18. The II Addl. Special Judge for CBI Cases, Visakhapatnam
19. The Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam
20. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
21. The District Treasury Officer, Chittoor and Visakhapatnam
22. The Sub Treasury Officer, Tirupati, Chittoor District.

23. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.